

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 335 of 2020

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.03.2021

Name of the Company: Manoj Bishwanath Jindal Personal Gaurantor
to Navrang Roadlines Pvt Ltd

Section: 94 of the Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Mr/. Jaimin Dave appeared for Corporate Debtor.

No one appeared for Petitioner.

However, issue relating to invocation of IBC,2016 against the personal guarantor
is for consideration of Hon'ble Supreme Court.

Matter to appear for further consideration on 26.04.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 10th day of March, 2021

Prakash

(MADAN B GOSAVI)
MEMBER (JUDICIAL)